

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

(IB)-273 (ND)/2017

IN THE MATTER OF:

M/s. Ramji Lal Ram Saroop (P) Ltd. .. PETITIONER

Vs.

M/s. Newcom Engineering (P) Limited .. RESPONDENT

SECTION :

Under Section 9 of IBC Code, 2016

Order delivered on 11.9.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : -

For the Respondents : -

ORDER

Learned Counsel for the petitioner/applicant is present. Ld. Counsel for the applicant wants to withdraw this application with liberty to file fresh petition under the same cause of action, subject to applicability of limitation.

In the circumstances, this petition is dismissed as withdrawn.

Sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit

11.9.2017